

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

RA O.A./T.A./M.P. No. 04/02 (OA 604/01)

U.O.E. 2001

Versus

A.K. Verma

Date of Order

Orders

This is a review application filed by U.O.E. 2001 through his counsel in OA No 604/01, A.K. Verma vs. U.O.E. 2001, against judgment order dt. 03/01/02 passed by Honble Mr. S.K. Agarwal, Judge member

The R.A. may be registered and put up in chamber by circulation for consideration - put up for approval please.

MSJ
20/12

S.O. (24/12) MSJ

Dy. Registrar Yes pl.
20/01/02

S.O. (5)

Honble Mr. S.K. Agarwal m(J)

01.03.02

copy sent
to Mr. J. K. Singh
of R.O. 15003
file 15003
dated 01/3/02

It appears that the Review application has been filed to review the orders dated 3.1.2001 which is barred by limitation. No delay condonation application has been filed to condon the delay, if any. Therefore this review petition is disposed of as barred by limitation.

MSJ
(S.K. Agarwal)
m(J)